

R. P. 50/99

Issue notice to both parties
& both advocates by 16-12-99.

[Signature]
M(A)

[Signature]
4/11 V.C.

Notice
Applicant/Respondents of

30/11/99

10.1.2000

Both counsels present.

Adjourned to 28.1.2000.

16.12.99

As no DBIS
available the
matter adjourned
to 10.1.2000

[Signature]
(D.S. Baweja)
M(A)

[Signature]
(R.G. Vaidyanatha)
V.C.

20/1/2000

As no appropriate Bench
(RP) is available Matter
adjourned to 2.2.2000 for
order.

O.A. No.952/98.
Dated: 4.2.2000.

The counsels for both the parties
are present.

The counsel for the applicant
wants time.

To hear at 2.45 p.m. on 2.3.2000.

[Signature]
(D.S. BAWEJA)
MEMBER(A)

[Signature]
(R.G. VAIDYANATHA)
VICE-CHAIRMAN

B